


F.No. REG/PDW/Ext/FSSAI-2020
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the 22nd June, 2021

Subject: Extension of timeline for the compliance of Food Safety and Standards (Food Product Standards and Food Additives) Fourth Amendment Regulations, 2019 dated 30th October, 2019 related to the standards of Packaged Drinking Water (other than Mineral Water).

Reference is drawn to the direction even number dated 30th December, 2020 regarding the subject mentioned above wherein the timeline for the compliance of the provision related to the limits of Calcium and Magnesium in Packaged Drinking Water (other than Mineral Water) was extended up to 1st July, 2021

2. Representation have been received from stakeholders requesting for further extension of time for compliance of above mentioned provision since food business operators are yet not prepared to comply with the said provision due to the lockdown implemented to check the spread of Covid-19 pandemic.
3. After due consideration of the representation, it has been decided to further extend the timeline for compliance related to the limits of Calcium and Magnesium for the standards of Packaged Drinking Water (other than Mineral Water) up to 1st January, 2022.
4. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.


(Inoshi Sharma)
Executive Director (Compliance Strategy)

To

1. Commissioner of Food Safety of all States/UT's.
2. All Food Business Operators
3. All Designated Officers
4. All Authorized Officers
5. CITO, FSSAI : For uploading this direction on FSSAI website.

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI